

वित्त मंत्री (श्री ज्ञानोदर चौबरी) :  
(क) जी नहीं।

(ख) प्रश्न नहीं उठता।

#### Family Planning Programme

564. Shri D. D. Mantri:

Shri Sidheshwar Prasad:  
Shri Rishang Keishing:  
Shri Yashpal Singh:  
Shri M. L. Jadhav:

Will the Minister of Health and Family Planning be pleased to state:

(a) the amount spent on Family Planning Scheme during 1966 so far in different States;

(b) whether the programme of family planning has been a success; and

(c) if so, the progress so far made in this direction?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) A sum of Rs. 907 lakhs, has been provided in the Budget for 1966-67 for grants-in-aid to the State Governments under the Family Planning Programme. The figures about the actual amounts spent by the State Governments so far on this account are yet to be received from the State Governments.

(b) The required information is contained in the Statement I laid on the Table of the House. [Placed in Library. See No. LT-6541/66].

(c) The progress made so far is indicated in Statement II laid on the Table of the House. [Placed in Library. See No. LT-6541/66].

#### Power Sub-Station at Kalamasserry

565. Shri A. V. Raghavan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work of equipping the 220 KV sub-station at Kalamasserry is held up due to the delay in releasing foreign exchange;

(b) whether the delay in receiving the terminal equipment will adversely affect the supply of power from the Sabarigiri hydro-electric project; and

(c) the steps taken to sanction the foreign exchange needed to acquire the terminal equipment?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). There has been some delay in the procurement of equipment for the 220 KV substation at Kalamasserry owing to certain difficulties in opening letter of credit. These difficulties are expected to be solved shortly. In the meantime, the Kerala State Electricity Board has taken action to equip the sub-station on a temporary basis.

#### Nomadic Gujars in J. & K.

566. Shri Rishang Keishing: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any plan to settle nomadic Gujars in Jammu and Kashmir has been drawn up;

(b) if so, the main features of the plan;

(c) the total amount likely to be involved; and

(d) the time likely to be taken in the implementation of the plan?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The State Government have drawn up a plan for the settlement of nomadic Gujars which is likely to involve an expenditure of Rs. 23.01 lakhs during the Fourth Plan period. The following schemes have been proposed by the State Government:

(Rs. in lakhs)

1. Establishments of mobile schools	0.75
2. Grant of pre-matric scholarships	0.25
3. Improvement of bridle paths	5.00
4. Night Shelter and Rest Sheds	2.00